

**INSTALLATION OF ATOMIC POWER
STATION IN PUNJAB**

39. SHRI SITARAM JAIPURIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have recently received any communication from the Government of Punjab for the installation of an atomic power station in Punjab; and

(b) if so, what action Government have taken thereon?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRI JAWAHARLAL NEHRU) : (a) A request was received in September 1960 from the Government of Punjab that a nuclear power station may be located in the State. Government of India have not received any subsequent communication on the subject.

(b) A Site Selection Committee was appointed by the Government of India in August 1961 in pursuance of its general policy of the development of nuclear power in India" to recommend a suitable site for a nuclear power station in the general area of Delhi-Punjab-Rajasthan-Uttar Pradesh. On the recommendations of this Committee, a site in Rajasthan, in the vicinity of Rana Pratap Sagar, has been selected for the setting up of a Candu type nuclear power station.

The station when completed will also serve the needs of Punjab State.

जावरा शर्करा मिल

४०. श्री किमलकुमार मन्नालालजी चौरङ्गिया : क्या श्रम तथा सेवानियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जावरा शर्करा मिल के मजदूरों एवं कर्मचारियों ने केन्द्रीय सरकार का ध्यान मजूरी बोर्ड की

मिफारिशों के अनुसार मजूरी न दिये जाने की ओर आकषित किया है; और

(ख) क्या यह सच है कि इस सम्बन्ध में मजदूरों एवं कर्मचारियों ने यह भी कहा है कि राज्य सरकार इस मामले में डिल्ली दीखा रही है ?

JAORA SUGAR MILL

40. SHRI V. M. CHORDIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the labourers and employees of the Jaora Sugar Mill have drawn the attention of the Central Government to the non-payment of wages in accordance with the recommendations of the Wage Board; and

(b) whether it is a fact that the labourers and employees have also stated in this connection that the State Government are showing lassitude in the matter?]

श्रम तथा सेवानियोजन मंत्रालय में उपमंत्री (श्री रतनलाल किशोरीलाल मालवीय) : (क) और (ख) इस मिल के बारे में केन्द्रीय सरकार को हाल में कोई शिकायत नहीं मिली लेकिन राज्य श्रम विभाग ने कामगारों को नए पद-क्रमों (ग्रेडों) में जाने के सम्बन्ध में विवाद के कुछ व्यक्तिगत मामले मध्यप्रदेश सरकार द्वारा स्थापित त्रिपक्षीय समिति को भेजे हैं।

[[THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): (a) and (b) No complaint in regard to this mill has been received by Central Government recently. However, the State Labour Department has referred certain individual cases of disputed fitment of workers into new grades, to a tripartite committee set up by the Government of Madhya Pradesh.]

f] English translation.